IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Wednesday THE 26th Day Of March 2025 COURT HALL NO.4 AT DHARWAD BENCH at 02:30PM BEFORE

THE HON'BLE MS. JUSTICE JYOTI MULIMANI

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/Appl/Comp & Adv Resp & Adv

(MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU) PRONOUNCEMENT OF JUDGMENT

1 RFA 757/2022

(DEC/INJ,)

PET: SMT. GOWRAMMA

RES: SRI.C.RAJAGOPAL

MUNIYAPPA

NATARAJ BABA K H VEDAVYAS BHAT

---END---